

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2834
TO BE ANSWERED ON 02.08.2017**

DELAY IN GAUGE CONVERSION WORK

2834. SHRI KODIKUNNIL SURESH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has taken a decision to transfer Sengottai-Kollam section in Southern Railways from Madurai division to Trivandrum division;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government is aware of the unnecessary delay in the gauge conversion work of Sengottai-Kollam section; and

(d) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): No, Madam.

(b): Jurisdiction of Divisions and Zones on Indian Railways is decided keeping in view factors like size, workload, traffic pattern and other administrative / operational requirements, consistent with the needs of economy and efficiency, without any regional considerations.

(c) and (d): On Sengottai-Kollam route (94 Kilometer), Sengottai-New Ariyankavu (20 Kilometer) and Kollam-Punalur-Edamann (53 Kilometer) sections have already been commissioned. Work on balance portion i.e. New Ariyankavu-Edamann (21 Kilometer) is at advanced stage of completion.

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